

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION No. 1949
TO BE ANSWERED ON 28.07.2016

Land Banks

1949. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has requested all the State Governments to establish 'Land Bank' with its operational guidelines for establishment of industries in order to make the 'Make in India' a great success;
- (b) if so, the details of such 'Land Banks' established by various State Governments;
- (c) whether it is also true that 161 Government Projects are stopped due to non-availability of suitable land;
- (d) if so, the State/UT-wise details of projects, which are stalled and the steps being taken by the Union Government to resolve the issues in acquiring land for these stalled projects; and
- (e) the measures taken/proposed to be taken to make the 'Make in India' programme a great success in the wake of non-availability of land to establish more industries?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) and (b) The subject of "Land and its management" is covered within the legislative jurisdiction of the States as provided in Entry No. 18 of List II (State List) of the Seventh Schedule to the Constitution.

Section 101 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 provides that when any land acquired under the Act remains unutilised for a period of five years from the date of taking over the possession, the same shall be returned to the original owner or owners or their legal heirs, as the case may be, or to the Land Bank of the appropriate Government by reversion in the manner as may be prescribed by the appropriate Government. Therefore, the appropriate Governments are mandated to maintain the Land Bank in the respective States.

(c) to (e) As per available information, no State Government has reported regarding stoppage of government projects due to non-availability of suitable land.
